

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No218
CP(IB)/96(AHM)2022

Proceedings under Section 59 r.w 38 of IBC

IN THE MATTER OF:

Enlightenment 99 Software
Consultants Pvt Ltd

.....Applicant

.....Respondent

Order delivered on 30/11/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Piyush Luktuke, Adv.
For the Income Tax
Department : Ms. Kinjal Trivedi, Adv. for Ms. Maithili Mehta, Adv.

ORDER

Learned Counsel for the Income Tax Department states that there is some difficulty, and they have not filed reply, and undertake to file reply within two weeks, failing which matter will be heard without the benefit of their reply.

List on 05.01.2023.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**